

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).6306/2005

K. SUBBA REDDY

Petitioner(s)

VERSUS

STATE OF A.P.

Respondent(s)

(With office report )

Date: 11/05/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

No counter affidavit has been filed.

as List before the Hon'ble Court as this matter falls under 'complete category'

per office order dated 2.8.2006.

(B.SUDHEENDRA KUMAR)

Registrar

hj